

A-2
OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD**

Original Application No.628 of 2006.

Allahabad, this the 8th day of June, 2006.

Hon'ble Mr. K. Elango, J.M.

Anil Kumar Tripathi,
S/o Shri Triveni Tripathi,
Resident of Village and post office,
Khampar, District- Deoria.

...Applicant.

(By Advocate : Shri K.C. Shukla)

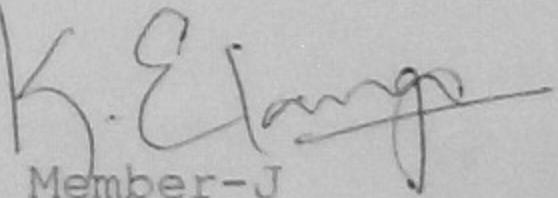
Versus

1. Union of India, through its Secretary, Ministry of Communication, Govt of India, New Delhi.
2. Director General, Directorate of Posts, New Delhi.
3. Post Master General, Gorakhpur Region, Gorakhpur.
4. Senior Superintendent of Posts Office, Deoria Division, District - Deoria-274001.

...Respondents.

O R D E R

Learned counsel for the applicant seeks permission of this Tribunal to withdraw the OA. The OA is dismissed as withdrawn with liberty to file a petition before Post Master General, Gorakhpur Region, Gorakhpur. It is open to the applicant to file a fresh OA if he is aggrieved by the order.


Member-J

RKM/